

**IN THE INCOME TAX APPELLATE TRIBUNAL,
BANGALORE.**

LIST OF ORDERS FOR PRONOUNCEMENT ON 09.01.2026

BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND
SHRI KESHAV DUBEY, JUDICIAL MEMBER

COURT ROOM No.1 - 2.00 PM

Sl. No.	Appeal No./ AY	Name of the Parties	BENCH
1.	IT(IT)A No.571/Bang/2023 AY 2020-21	Shri Binny Bansal, Bengaluru v. DCIT, International Taxation Circle 1(1), Bangalore.	'C'

Webex Details:

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ASSISTANT REGISTRAR